

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 130 of 2015 (SZ)

Applicant(s)

Jawaharlal Shanmugam
Thiruvanmiyur
Chennai 600041

Vs.

1. Tamil Nadu Pollution Control Board
Guindy, Chennai rep. by its Chairman.
2. The State of Tamil Nadu, rep. by its
Secretary,
Ministry of Health & Family Welfare
Fort St. George, Chennai.
3. The Dean,
Stanley Medical College and
Hospital, Chennai.
4. The Director of Medical Education,
Kilpauk, Chennai
5. Indian Medical Association,
JVL Plaza, Teynampet, Chennai
6. Kanchi Kamakoti Child Trust
Hospital, Nungambakkam
(R5 impleaded as per order dated
06.01.2016) (R6 impleaded as per
order Dated 12.08.2016.)
7. M/s.B.J.Expo Pvt. Ltd.
Chennai 600062 rep. by its Manager
(R7 impleaded as per order dated
15.03.2017)

Respondent(s)

Legal Practitioners for Applicant(s)

M/s.M.Velmurugan, Girija Velmurugan
K.S.Elangovan

Legal Practitioners for Respondents

Mrs.H.Yasmeen Ali for R1
M/s.E.Manoharan for R2 & R3 & R4
Mr. Anand David for R5
M/s.A.L.Ganthimathi
Meenakshi Ganesan for R6
Mr.D.Ravichander, P. Saritha, P.
Dinesh Kumar for R7
M/s G. M. Syed Nurullah Sheriff for R8

Application No. 117 of 2017 (SZ)

Applicant(s)

Federation of Consumer
Organisation

Vs.

The State of Tamil Nadu
Rep. by its Secretary

Respondent

Tamil Nadu & Pondicherry-Fedcot
Rep. by its General Secretary
Chennai

Ministry of Health & Family Welfare
Secretariat, Chennai and 2 others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s. C. Manikandan
N. Vidyasagar
S. B. Harirajan

Mrs. H. Yasmee Ali for R2
Mr. R. Surya Prakash for R4

Appeal No.76 of 2017 (SZ)

Applicant(s)

Respondent(s)

M/s.B.J.Expo Pvt. Ltd.
Rep. by its Managing Director
No.14, Alamathi Road,
Vellanur Village, Avadi,
Chennai

Vs Tamil Nadu Pollution Control Board
Rep. by its Member Secretary,
No.76, Mount Salai, Guindy,
Chennai 600032 and others

Legal Practitioners for Applicant (s)

Legal Practitioners for Respondents

Mr.Sathish Parasaran
For M/s.D.Ravichander,
P.Saritha, & P.Dinesh Kumar

Mrs.Rita Chandrasekar for R1 to R3

M.A.No.183 of 2017 & M.A.No.191 of 2017

| Note of the Registry | Orders of the Tribunal |
|----------------------|--|
| Item No.11 to 13 | <p>Date: 21st December, 2017</p> <p>Mr.Syed Nurullah Sheriff, learned counsel appearing for MoEF & CC prays time to file reply. Let the same be filed by way of an affidavit.</p> <p>List the matters along with Miscellaneous Applications on 29.01.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p> |